

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

36. M.A. 1214/2018  
M.A. 513/2018  
M.A. 514/2018  
IN  
C.P. 707/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **16.02.2021**.

NAME OF THE PARTIES: Kundanbala Wd/o. Ratilal Busa  
V/s.  
Himalaya House Co Ltd.

SECTION 241 (1)(a) OF COMPANIES ACT, 2013

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**ORDER**

The matter is taken up through virtual hearing.

None appeared from either side. List this matter on **28.04.2021** for appearance of the parties/dismissal of the Company Petition.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)